

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

23.11.2007

OA 421/2007

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant. Learned counsel for the applicant submits that he wants to withdraw this OA. Permission granted. Accordingly, the OA is disposed of as having been withdrawn.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (A)

AHQ

*Copy given vide w
10/15
P*